Annexure – 7
Name of the corporate debtor: SAALIM SHOES PRIVATE LIMITED ; Date of commencement of CIRP: 22.Sep.2020; List of creditors as on: 22.Sep.2020
List of operational creditors (Government dues)

G	D 4 1 6			D (1)			of operational creditor	5 (OUTETIN	nent dues)			A		A		D I
SI.	Details of			Details of		Details of claim						Amount of	Amount	Amount	Amount	Remarks,
	Claimant			claim		admitted									of	if
No.		received									contingent	of any	of claim	claim	any	
													-		under	-
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of	claim	mutual	not	verificati	1
	•										voting				on	1
	ment	nment	cation	receipt	claimed	of claim	claim	covered	covered by	related	share in		dues,	admitted		1
			No.	p-		admitted		security			CoC, if		that may			
			110.			uunnitteu			guarance	pur cy .			v			
								interest			applicabl		be set-off			
											e					
1	ESIC	YES		08.01.2021	25,019,841.00	20,315,785.00	Non-Payment of ESIC	-	-	NA	-	4,704,056.00	-	-	-	
2	EPF	YES		16.12.2020	47,371,415.00	20,406,213.00	Non-Payment of EPF	-	-	NA	-	26,965,202.00	-	-	-	
3	Sales Tax	YES		17.12.2020	3,941,241.00	3,941,241.00	Non-payment of CST	-	-	NA	-	-	-	-	-	
4	TNEB	YES		20.11.2020	1,795,412.00	-	Non-payment of CC	-	-	NA	-	1,795,412.00	-	-	-	
										1						
					78,127,909.00	44,663,239.00						33,464,670.00				